

**Title:** Need to ensure that regional Central Government offices use Marathi language for correspondence with local people in Maharashtra.

SHRI ABHAYSINH S. BHONSLE (SATARA): As per para 7(a) of the Presidential Order dated April 27, 1960, all regional offices of the Government of India should make correspondence with public in the regional languages and ask forms for use by local people should be made available in the regional languages. In this connection, necessary instructions have been issued to all the regional Central Government offices vide O.Ms dated 25.3.1968, 18.6.1977, 26.2.1986 and 18.6.1997.

The Maharashtra Government has also informed all the regional offices of the Central Government and District Collectors to implement the above instructions. But the regional offices of the Central Government situated in Maharashtra are not complying with the instructions effectively. The Director of Language has stated that he cannot exercise control over the Chief Officer of the Central Government offices because most of the officers are above the rank of District Collector and only the Central Government can exercise control over them. People, MLAs/MLCs are demanding the implementation of regional language in the Central Government offices in Maharashtra.

Therefore, I request the Government to instruct the regional Central Government Offices in Maharashtra to use the Marathi language for correspondence with the local people.